

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDERS OF THE BENCH**

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**Date of Order : 30.05.2016**

MA No. 291/00080/2016 (OA No. 625/2015)

Mr. Vinod Goyal counsel for the applicant.  
Mr. Anupam Agarwal counsel for the respondents.

Having heard the matter, we find that the UPSC is also a necessary party, therefore, we are convince that respondents require some more time to comply with the order.

Misc. Application is allowed. Respondents are granted three more months time from today is granted to comply with the order of the Tribunal.

Misc. Application is disposed of.

  
(Ms. Meenakshi Hooja)  
Member (A)

  
(Dr. K.B. Suresh)  
Member (J)

Vv

*Recd Gpt  
AL  
23/6/16*